

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2796  
TO BE ANSWERED ON DECEMBER 12, 2024  
ALLOCATION OF FUNDS UNDER PMAY-U**

**NO. 2796. SMT. HARSIMRAT KAUR BADAL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of the funds sanctioned, allocated and utilized under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) during the last three years and the current year, State/UT-wise including Punjab;**
- (b) the details of the beneficiaries under the said scheme, State/UT-wise and district-wise in Punjab; and**
- (c) the manner in which the Union Government ensures that slum dwellers and low-income groups can access to the benefits from interest subsidies in getting financial assistance in Punjab under the said scheme?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country including Punjab. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Government of India provided its fixed share as Central Assistance of ₹1.0 lakh per unit under ISSR, ₹1.5 lakh per unit for AHP and BLC verticals of PMAY-U. Under CLSS vertical, an interest subsidy up to ₹2.67 lakh per house was provided to beneficiaries.**

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**Based on the project proposals submitted by States/Union Territories (UTs), as on 02.12.2024, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.23 lakh have been grounded and 88.32 lakh are completed/delivered to the beneficiaries across the country including Punjab. Similarly, a total of 1.32 lakh houses have been sanctioned by the Ministry in Punjab, out of which 1.18 lakh have been grounded and 0.91 lakh are completed/delivered to the beneficiaries. The State/UT-wise details of Central Assistance sanctioned, released and utilised during the last three years and the current year under PMAY-U including Punjab is at Annexure-I. State/UT-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries since inception is at Annexure-II. District-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries in the State of Punjab is at Annexure-III.**

**The scheme provided flexibility to the beneficiaries of EWS/LIG and MIG including slum dwellers to avail the benefit under any vertical as per the requirement and eligibility criteria.**

**Further, learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs including Punjab have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.**

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**Annexure-I referred in reply to LS USQ No. 2796 due for answer on 12.12.2024**

**State/UT-wise details of Central Assistance sanctioned, released and utilised during the last three years and the current year under PMAY-U including Punjab**

S. No.	State/UT	Central Assistance Sanctioned (₹ in crore)	Central Assistance Released (₹ in crore)*	Central Assistance Utilised (₹ in crore)
1	Andhra Pradesh	10,991.94	13,718.35	10,632.51
2	Bihar	487.97	1,086.76	917.27
3	Chhattisgarh	1,677.62	1,748.48	1,503.29
4	Goa	16.54	16.54	16.54
5	Gujarat	7,909.63	8,763.09	8,333.07
6	Haryana	303.26	499.55	299.69
7	Himachal Pradesh	69.09	83.76	70.44
8	Jharkhand	995.49	728.06	568.80
9	Karnataka	1,603.75	2,292.57	2,199.25
10	Kerala	893.02	883.25	785.14
11	Madhya Pradesh	4,594.36	6,023.71	5,576.11
12	Maharashtra	8,825.47	8,774.84	7,769.37
13	Odisha	1,139.44	1,017.68	823.78
14	Punjab	731.28	844.94	740.29
15	Rajasthan	3,159.12	2,537.11	2,385.79
16	Tamil Nadu	2,140.82	3,251.42	3,067.03
17	Telangana	604.10	973.89	872.27
18	Uttar Pradesh	6,540.08	11,710.00	10,882.40
19	Uttarakhand	484.39	429.57	377.05
20	West Bengal	2,947.33	3,020.58	2,329.74
<b>Sub-total (States)</b>		<b>56,114.70</b>	<b>68,404.15</b>	<b>60,149.83</b>
21	Arunachal Pradesh	37.79	42.74	27.90
22	Assam	900.54	1,130.04	1,083.35
23	Manipur	90.90	159.91	131.53
24	Meghalaya	0.36	38.02	24.57
25	Mizoram	20.54	256.97	222.02
26	Nagaland	0.09	120.62	94.46
27	Sikkim	2.03	2.03	2.03
28	Tripura	317.55	263.47	164.16
<b>Sub-total (NE States)</b>		<b>1,369.80</b>	<b>2,013.80</b>	<b>1,750.02</b>
29	A&N Islands	0.06	2.03	2.03
30	Chandigarh	6.67	6.67	6.67
31	D&NH and D&D	61.40	65.69	61.40
32	Delhi	113.37	113.37	113.37
33	J&K	255.15	163.65	106.68
34	Ladakh	0.07	6.69	6.35
35	Lakshadweep	-	-	-
36	Puducherry	64.96	72.21	28.40
<b>Sub-total (UTs)</b>		<b>501.68</b>	<b>430.31</b>	<b>324.90</b>
<b>Grand Total</b>		<b>57,986.18</b>	<b>70,848.26</b>	<b>62,224.75</b>

\* Includes Central Assistance released during the year against the Central Assistance approved for houses sanctioned in preceding years of last three years and current year.

**Annexure-II referred in reply to LS USQ No. 2796 due for answer on 12.12.2024**

**State/UT-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries since inception under PMAY-U**

S. No.		State/ UT	Houses Sanctioned (Nos.)	Houses Grounded (Nos.)	Houses Completed/ Delivered (Nos.)
1	States	Andhra Pradesh	21,37,028	19,46,394	10,03,220
2		Bihar	3,14,477	3,08,391	1,61,011
3		Chhattisgarh	3,02,663	2,85,324	2,46,352
4		Goa	3,146	3,146	3,145
5		Gujarat	10,05,204	9,79,715	9,32,396
6		Haryana	1,15,034	90,422	69,011
7		Himachal Pradesh	12,758	12,640	10,890
8		Jharkhand	2,29,156	2,13,900	1,49,955
9		Karnataka	6,38,121	5,72,472	3,76,314
10		Kerala	1,67,322	1,53,353	1,26,806
11		Madhya Pradesh	9,61,147	9,45,013	8,34,789
12		Maharashtra	13,64,923	10,94,519	8,70,689
13		Odisha	2,03,380	1,85,273	1,53,960
14		Punjab	1,32,235	1,18,331	90,985
15		Rajasthan	3,19,877	2,96,389	2,08,036
16		Tamil Nadu	6,80,347	6,64,731	5,87,352
17		Telangana	2,50,084	2,34,737	2,23,318
18		Uttar Pradesh	17,76,823	17,58,368	16,46,083
19		Uttarakhand	64,391	62,404	38,090
20		West Bengal	6,68,953	6,07,277	4,18,551
<b>Sub-total (States)</b>			<b>113,47,069</b>	<b>105,32,799</b>	<b>81,50,953</b>
21	North East States	Arunachal Pradesh	8,499	8,070	8,063
22		Assam	1,76,643	1,69,036	1,14,632
23		Manipur	56,037	50,430	14,964
24		Meghalaya	4,758	4,006	1,789
25		Mizoram	39,605	39,076	19,353
26		Nagaland	31,860	31,055	26,113
27		Sikkim	316	316	202
28		Tripura	92,854	87,300	75,112
<b>Sub-total (NE States)</b>			<b>4,10,572</b>	<b>3,89,289</b>	<b>2,60,228</b>
29	Union Territories	A&N Islands	376	376	47
30		Chandigarh	1,256	1,256	1,256
31		D&NH and D&D	9,947	9,947	9,230
32		Delhi	29,976	29,976	29,976
33		J&K	47,040	41,937	27,660
34		Ladakh	1,307	991	876
35		Lakshadweep	-	-	-
36		Puducherry	15,995	15,923	10,481
<b>Sub-total (UTs)</b>			<b>1,05,897</b>	<b>1,00,406</b>	<b>79,526</b>
<b>Grand Total</b>			<b>118.64 Lakh</b>	<b>114.23 Lakh*</b>	<b>88.32 Lakh*</b>

\* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

**Annexure-III referred in reply to LS USQ No. 2796 due for answer on 12.12.2024****District-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries in the State of Punjab under PMAY-U**

<b>S. No.</b>	<b>District Name</b>	<b>Houses Sanctioned (Nos.)</b>	<b>Houses Grounded for Construction (Nos.)</b>	<b>Houses Completed (Nos.)</b>
1	Amritsar	10,516	9,699	6,696
2	Barnala	3,177	2,853	957
3	Bathinda	11,208	9,049	7,482
4	Faridkot	1,190	1,063	564
5	Fatehgarh Sahib	2,248	2,066	1,609
6	Fazilka	2,164	1,920	1,136
7	Ferozepur	3,286	2,837	1,813
8	Gurdaspur	3,970	3,433	1,591
9	Hoshiarpur	2,087	1,869	1,562
10	Jalandhar	16,370	15,025	10,464
11	Kapurthala	2,251	2,101	1,474
12	Ludhiana	15,065	12,871	10,179
13	Malerkotla	1,445	986	680
14	Mansa	5,192	4,736	4,043
15	Moga	3,052	2,480	1,564
16	Pathankot	2,191	1,945	641
17	Patiala	7,710	6,336	5,009
18	Rupnagar	1,806	1,683	1,561
19	Sahibzada Ajit Singh Nagar	26,192	25,844	24,921
20	Sangrur	3,742	3,385	3,023
21	Shahid Bhagat Singh Nagar	850	764	463
22	Sri Muktsar Sahib	2,892	2,697	1,597
23	Tarn Taran	3,631	2,689	1,956
<b>Total</b>		<b>1,32,235</b>	<b>1,18,331</b>	<b>90,985</b>